

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1391 OF 2024

IN THE MATTER OF:

**News Item titled "Vishaw stream gasps for breath amid mining pollution" appearing in Greater
Kashmir dated 16.12.2024**

AMENDED MEMO OF PARTIES (As per order dated 20.05.2026)

**News Item titled "Vishaw stream gasps for breath amid mining pollution" appearing in Greater
Kashmir dated 16.12.2024**

Versus

- 1. Member Secretary**
Jammu & Kashmir Pollution Control Committee
Parivesh Bhavan, Transport Nagar, Narwal,
Jammu, Jammu & Kashmir
Email: membersecy.pcb@jk.gov.in Respondent No. 1
- 2. Central Pollution Control Board (CPCB)**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032, India;
Email: mscb.cpcb@nic.in Respondent No. 2
- 3. Ministry of Environment, Forest and Climate Change (MoEF&CC)**
Through its Regional Office, IWDP Complex,
Narwal, Jammu-180010,
Union Territory of Jammu & Kashmir
Email: iro.jammu-mefcc@gov.in Respondent No. 3
- 4. Directorate of Fisheries, Jammu & Kashmir**
Tourist Reception Centre
Srinagar - 190001, Union Territory of Jammu & Kashmir
Email: jkfdkmr@gmail.com Respondent No. 4
- 5. Deputy Commissioner (District Magistrate), Kulgam**
Deputy Commissioner Kulgam,
DC Office Cum Mini Secretariat Building,
Kulgam-192231 Jammu and Kashmir
Email: dckulgam-jk@gov.in Respondent No. 5
- 6. Secretary**
Department of Mining, J&K
J.L Nehru Udhog Bhawan, 4th Floor,
Rail Head Complex, Jammu-180012
Email- dgmjak-2020@jk.gov.in Respondent No.6
- 7. Secretary**
Department of Environment and Forest, J&K
Office of the Pr. Chief Conservator of Forests
Forest Complex, Sheikh Bagh,
Near Lal Chowk, Srinagar, J&K – 190001
Email- pccfjkforest@gmail.com Respondent No.7